## **Inter-State** Consignment Racket

2035. SHRI HARVENDAR SINGH HANSPAL: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that a big racket has been unearthed in Delhi police by the special when being inter-state consignments were embezzled by sOme unscrupulous transporters operating in Delhi and R-ajasthan; and
- (b) if so, what are the details thereof and what action has been taken against the guilty?

THE MINISTER OF STATE IN \* THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b) On January 8, 1981 the Special Staff of West District received information that a truck with certain consignment would cross over to Haryana via Ring Road, Delhi. The ""truck was intercepted and it was found carrying several fake number plates and 200 bags of tea. Seven persons were arrested and a case FIR No. 5 dated 9-1-1981 under Section 411 IPC, Police Station Rajouri Garden, was registered. During investigation, the accused disclosed commission of several similar offences and disclosed the names of five more per-•" eons, who are members of the gang. They were also arrested. The arrested persons have been handed over to the Rajasthan Police and the details of their involvement have also been conveyed to the Rajasthan Police.

## President's assent on Kerala Casual, Temporary and Badli Workers (Wages) Bill, 1977

2036. SHRI O. J. JOSEPH: Will the Minister of HOME AFFAIRS be pleased to state.

(a) whether it is a fact that the Kerala Casual, Temporary and Badli jt- Workers (Wages) Bill, 1977 passed by the Kerala Legislative Assembly on the 10th August, 1977 is pending with the Government of India for obtaining assent of the President; and

- (b) if ,' $^0$ , what are the reasons I therefor?
- I THE MINISTER OF STATE IN [THE MINISTRY OF HOME AFFAIRS 'AND IN THE DEPARTMENT OF ; PARLIAMENTARY AFFAIRS (SHRI; P. VENKATASUBBAIAH): (a) Yes, Sir.
- (b) The Bill has major financial implications, is likely to have reper cussions on Central Government Establishments/Undertakings and involves policy issues. It is still under consideration.

## Beating of inspector of Schoolg by Delhi Police

2037. SHRI BHOLA PRASAD: Will the Minister "of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the Capt. Bhanu Prakash, Senior Schools Inspector of the Delhi Municipal Corporation, Was beaten up by policemen I on the 14th January, 1981;
  - (b) if so, what are the details in this regard;
  - (c) whether it is also a fact that a demonstration was staged in front of Nangloi Police Station on the 20th January, 1981 by the Delhi teachers; and
  - (d) if so, what action has been taken against the police officials?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and On the night of 14/15-1-1981, information was received that Shri Bhanu Prakash, resident! of Village Nangloi, was beaten by the j Staff of Nangloi Police Station. The I Assistant Commissioner of Police i reached the Police Station and recor-! ded the statement of Shri Bhanu i Prakash. Enquiries made revealed that some constables detailed for night patrolling duty stopped a I mini bus and asked for lift. The \*- bus driver, however, refused and took